SHRI AJUT SINGH: Sir, I also lay on the Table a copy each (in English and Hindi) of the following papers: —

(i) Annual Report and Accounts of the National Productivity Council, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts.

(ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-35/89]

## Employees' Family Pension (Second Amendment) Scheme, 1989

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M S. GURUPADASWAMY): On behalf of Shri Ram Vilas Paswan I lay on the Table, under sub-section (2) of secthe Employees Provition 7 of dent Funds and Miscellaneous Provision Act, 1952, a copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 608, dated the 12th August, 1989, publishing the Employees' Family Pension (Second Amendment) Scheme, 1989 [Placed in Library. See No. LT-43/89]

Statement of Accounts (1985-86) of . the Punjab Housing Development Board, Chandigarh and related papers.

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): Sir I lay on the Table-

.f. A copy (in English and Hindi of the Annual Statement of Accounts of the Punjab Housing Development Board, Chandigarh, for the year, 1985-86, together with the Auditors' Report on the Accounts, under sub-section (3) of Section 68 of the Punjab Housing Develop-1972, read with ment Board Act, sub-clause (iii) of clause (c) of the Proclamation, dated the 11th May, 1987, issued by the President in relation to the State of Punjab

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (L) above.

on Sri Lanka

[Placed in Library. See No. LT-56/89 for (I) and (II)]

## THE DEPUTY CHAIRMAN (CHAIR IN THE DEMAND FOR A STATE-MENT ON SRI LANKA)

THE DEPUTY CHAIRMAN. Special Mentions. Dr. Ratnakar Pandey,

SHRI K. V. THANGKABALU (Tamil Nadu): Madam we want a statement on Sri Lanka. Daily thousands of people are being killed The Government is giving a clean chit to LTTE.

THE DEPUTY CHAIRMAN: There is a special Mention on Sri Lanka. Please sit down.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Why a Special Mention? Why not a fuli-fledged discussion? (Interruptions)

SHRI V. NARAYANASAMY (PO. NDICHERRY): There were talks with the Government of Sri Lanka and LTTE also had talks with the Chief Minister, Shri Karunanidhi Weshould know the outcome. The House is sitting.

THE DEPUTY CHAIRMAN: No, I will not allow. Please have order in the House, We have listed a Special Mention on this Let me go through it. Don't disturb. Dr. Ratnakar Pandey No, I have not allowed. (Interruptions)

SHRI V. NARAYANASAMY: We want to know the outcome of the talks

THE DEPUTY CHAIRMAN: Please have peace in the House. You want peace in Sri Lanka Let us have peace in the House ... No, I am not joking. I never joke in serious matters. (Interruptions) SHRI V. NARAYANASAMY: It is a total surrender by the Tamil Nadu Government to LTTE. Let them make this admission before this House. Let them admit that they have no policy on Sri Lanka. (Interrupticus)

. THE DEPUTY CHAIRMAN: I request the hon. Members.....

देखिये, यह बहुा हो गलत तरोका • ग्राप अपना रहें हैं। चेयरमैन माहब ने स्पेशल में शन दिया है ! इसने जो भी जिसको बोलना है वह बोलेगा । 5415 सरकार से मांग कर सकते ð. द्रापको कोई मना नहीं कर संकता। लेकिन **इ**स तरीके से बोलेंगे तो स्पेशल सिंगन नहीं होंगे एक घंटे में ... (ध्यवधान)

SHRI M. M. JACOB (Kerala): We want to know whether Government is prepared to come out with a statement on Sri Lanka.

THE DEPUTY CHAIRMAN. There is a Special Mention on this. You can ask whether the Government is coming out with a statement or not. Leader of the House is here. He will reply. (Interruptions)

I cannot hear anybody. I wish one of you were sitting here. Then you would know that five people speaking at the same time cannot be heard by anyone... (Interruptions) . . . What you are saying, I do not know. On Sri Lanka there is a Special Mention. How many times should I mention it? There is a Special Mention on which you can mention what you like about Sri Lanka... (Interruptions)... Please Dr. Ratnakar Pandey.

SHRI SUBRAMANIAN SWAMY: The whole House should be able to discuss it...(Interruptions)...

SHRI DARBARA SINGH (Punjab): Madam, I am on a point of order. There is a very serious matter which is being discussed in the Lok Sabha, and here I would like to know your opinion about it. The All-India Sikh Students Federation has issued to all the Hindu Community that they should get out of the hostels or otherwise they would meet the same fate as others. All this has been issued with a purpose...(Interruptions)...

THE DEPUTY CHAIRMAN: You ask the Chairman. If he gives permission, is can be discussed in the House. I cannot give the permission. Let the Chairman permit it.

SHRI DARBARA SINGH: This is a serious matter...(Interruptions)...

THE DEPUTY CHAIRMAN: This is not proper.

SHRI DARBARA SINGH: It is a serious matter. They issued it to everybody. In seven hostels they have said that they would meet the same fate. They said, "We are killing you, we will kill all, we will decimate you."... (*Interruptsons*)...There must be a discussion on it as it is being discussed in the Lok Sabha.

THE DEPUTY CHAIRMAN: Please ask the Chairman and get the permsssion...(Interruptions)...Dr. Ratnakar Pandey...[Interruptions)...

SHRI S. S. AHLUWALIA (Bihar): This is a very serious matter...(Interruptions)...

THE DEPUTY CHAIRMAN: I say to you, you ask the Chairman. If the Chairman gives permission, Government will come out with it. Let the permission be granted...(Interruptions)...please...(Interruptions)...

SHRI PAWAN KUMAR BANSAL: The Deputy Prime Minister is here. Let him say on this...(Interruptions)...

SHRI KAMALENDU BHATTA-CHARJEE (Assam): Let the Deputy Chairman...say about it... (Interruptions)...We want a statement from the Deputy Prime Minister... (Interruptions)... [22 DEC. 1989]

SHRI PAWAN KUMAR BANSAL: . The Home Minister is also here... ...(Interruptions)

SHRI KAMALENDU BHATTA-CHARJEE: The Home Minister is here...(Interruptions).

DR. RATNAKAR PANDEY (Uttar Pradesh): Madam, please control the House so that I can make my Special Mention...(Interruptions)...

SHRI YASHWANT SINHA (Bihar): I am on a point of order...(Interruptions)...

THE DEPUTY CHAIRMAN: I request honourable Members again, please have order in the House... (Interruptions)...Please sit down . This is not the way. If the Government want; they will come forward with it. You cannot force them... (Interruptions)...Please take your seats...(Interruptions)...No, won't allow you.

SHRIMATI JAYANTHI NATARA-JAN (Tamil Nadu): I am on a point of order.. (Interruptions).

THE DEPUTY CHAIRMAN: Just a minute. This is not the way. If the Government want to come outthey have heard it—they will come back. If the Chairman allows you, I will allow you...(Interruptions)...

SHRI TINDIVANAM G. VENKA-TARAMAN (Tamil Nadu): Why are they. shouting?...(Interruptions)...

SHRI KAMALENDU BHATTA-CHARJEE: Are you a Minister?... (Interruptions)...

SHRI YASHWANT SINHA: Madam Deputy Chairman, it is very unfortunate that a senior member like Mr. Jagesh Desai is inciting his Members. What is thus? The moment he sees the Home Minister he does like this. A senior Member like him' (Interruptsons).

SHRI. VITHALRAO MADHAVRAO JADHAV (Maharashtra): The Minister is there. You need not get up. The Minister is there to answer. 106

THE DEPUTY CHAIRMAN: Please sit down. I said, "I am not allowing anything except the listed special men tions." Please take your seat. Mr. Pandey, please. (Interruptions) No please. Let him speak, Let him make his special mention. Ţ am not allowing anything else. (Interruptions) No point of order now. Don't defy the Chair so much. Please sit down. I would not allow anybody else Nothing else. Nothing else will go on record. डा॰ पाण्डेय जी, ग्रंब ग्राप

so on record. डाण्पाण्डय जा, अब आप बोलिए नहीं तो मैं दसरों को बुलालगी।

DR. RATNAKAR PANDEY: You control them.

ग्राप सदन को निमंति तो कीजिए ।

THE DEPUTY CHAIRMAN: You are speaking. You control them.

DR. RATNAKAR PANDEY: Please control the House, Madam. Then I will start. (Interruptions)

SHRIMATI JAYANTHI NATA-RAJAN: \*

THE DEPUTY CHAIRMAN: I am not allowing you. Please take your seat.

SHRIMATI JAYANTHI NATA-RAJAN:\*

## SPECIAL MENTIONS

Spurt in anti-national activities in Jammu and Kashmir

डा० रस्ताकर पाण्डेय (उत्तर प्रदेश): भाननीय उपसभापति महोदया, मैं आपका छतज हूं कि इस सदन के सत में आज के दिन स्पेशल मेंशन के माध्यम से जम्मू-काश्मीर में जो प्रराष्ट्रीय गतिविधियां सिर उठा रही हैं और जो कानून और व्यवस्था की स्थिति अत्यन्त शोचनीय हो गई है उस पर अपनी भावनाश्रों को प्रकट करने का मुझे मौका दिया है । किसी कवि ने काश्मीर के विषय में कहा है-

ग्रगर फिरदोस बरूऐ जमीं ग्रस्त, हमी ग्रस्तो, हभी ग्रस्तो, हमी ग्रस्त।

\*Not recorded.